

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ON THE DAY OF Wednesday THE 26th Day Of March 2025
COURT HALL NO. 26, SITTING AT PRINCIPAL BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App/Comp & Adv	Resp & Adv
" MATTER PERTAINS TO DHARWAD BENCH "			
<u>FURTHER ARGUMENTS</u>			
1	RFA 100340/2017 (PAR/POS,) (PART HEARD MATTER) (APPEAL ADMITTED ON 23.11.2024) A/W 1) NON- FILING OF PAPER BOOKS 2) IA 1/2017 FOR TEMPORARY INJUNCTION (TCR AT TCR BRANCH) (DATE)	PET: SMT. MALLAWWA LAXMAN YADAHALLI A P MURARI	RES: SHRI. SIDDAPPA MKALLAPPA KHAVATAKOPPA AND OTHERS V M SHEELVANT and SANGAMESH GULLAPPANAVAR FOR C/R8 & R12 IN CP 20143/2017 (R12 IS LRS OF DECEASED R8 V/O/DTD : 06/03/2023) RAJASHEKHAR R BURJI & L B CHOUGULE FOR C/R1 IN CP 20142/17 (BOTH CAVEATS ARE RETURNED WITH OFFICE OBJECTIONS) GANAPATI M BHAT FOR R2, R4, R5, R9, R10 & R11 R3-DUNDAPPA-SD R6-SIDALING GURUPAD TAKKANNAVAR-SD R7-SIDDAPPA SIDALING TAKKANNAVAR-SD

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